

12.55 hrs.

FOREST (CONSERVATION) BILL*

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): Sir, I beg to move for leave to introduce a Bill to provide for the conservation of forests and for matters connected therewith or ancillary or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the conservation of forests and for matters connected therewith or ancillary or incidental thereto".

The motion was adopted.

SHRI BIRENDRA SINGH RAO: I introduce the Bill

12.56 hrs.

STATEMENT RE: FOREST (CONSERVATION) ORDINANCE, 1980

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Forest (Conservation) Ordinance, 1980.

12.56 hrs.

COAL MINES LABOUR WELFARE FUND (AMENDMENT) BILL*

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I beg to move for leave to introduce a Bill further

to amend the Coal Mines Labour Welfare Fund Act, 1947.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Coal Mines Labour Welfare Fund Act, 1947."

Those in favour will please say 'Aye'.

SEVERAL HON. MEMBERS: 'Aye',

MR. SPEAKER: Those against will please say 'No'.

SOME HON. MEMBERS: 'No'.

MR. SPEAKER: I think, the 'Ayes' have it, the 'Ayes' have it....

SHRI JYOTIRMOY BOSU (Diamond Harbour): The 'Noes' have it.

MR. SPEAKER: Let the lobbies be cleared....

Now the lobbies have been cleared. I shall put it again.

The question is:

"That leave be granted to introduce a Bill further to amend the Coal Mines Labour Welfare Fund Act, 1947."

The motion was adopted.

SHRI A. B. A. GHANI KHAN CHAUDHURI: Sir, I introduce the Bill.

MR. SPEAKER: The House stands adjourned till 2 O'Clock.

The Lok Sabha adjourned for Lunch till Fourteen of the clock.